- (b) whether the Ministry has given permission only to one private airline to fly to the above destinations; and
- (c) by when Al is going to introduce flights in the above sectors either from Hyderabad or from Delhi?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):
(a) Air India is not operating flights to Vijayawada and Rajahmundry because its current and planned deployment of aircraft is fully committed within the operational resources with the airline.

- (b) No, Sir. The airlines are free to operate anywhere in the country subject to meeting the 'Route Dispersal Guidelines' issued by the Government.
- (c) Air India is presently unable to provide any firm commitment in view of the resource constraints.

## Recommendations by ICAO for new aviation regulator

2183. SHRI S. THANGAVELU: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the International Civil Aviation Organisation (ICAO) has recommended Government to adopt a model on the lines of aviation regulators in the United States of America (USA) and the United Kingdom (UK);
- (b) whether the ICAO has also insisted about the new aviation regulator in view of growth in air passenger traffic; and
  - (c) if so, the details thereof and reaction of Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):

(a) to (c) A proposal for setting up a Civil Aviation Authority was mooted by Directorate General of Civil Aviation (DGCA) through the Technical Cooperation Bureau of International Civil Aviation Organisation (ICAO) to conduct a study on establishment of a Civil Aviation Authority of India. The report is under consideration of the Government.